

दिल्ली डेवलपमेंट अथॉरिटी तथा टाउन एण्ड कंट्री प्लानिंग आरगेनाइजेशन के काम का ओवरलैप होना

*३६. श्री भगवत नारायण भार्गव : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस बात की ओर दिलाया गया है कि टाउन एण्ड कंट्री प्लानिंग आरगेनाइजेशन और दिल्ली डेवलपमेंट अथॉरिटी के काम में, विशेषतः क्षेत्र सर्वेक्षण के लेआउट तथा क्षेत्रीय प्लान तैयार करने में ओवरलैपिंग होता रहा है; और

(ख) यदि हां, तो इस ओवरलैपिंग के कारण उत्पन्न होने वाली दोषों को दूर करने और मितव्ययता लाने के लिए क्या उपाय किये गये हैं .

t [OVERLAPPING OF THE WORK OF THE D.D.A. AND THE T.C.P.O.

*36. SHRI B. N. BHARGAVA: Will the Minister of HEALTH be pleased to state;

(a) whether Government's attention has been drawn to the fact that there has been overlapping in the work of the Town and Country Planning Organisation and the Delhi Development Authority especially in the preparation of field survey layouts and the regional plans; and

(b) if so, what steps have been taken to remove the defects arising out of this overlapping and to enforce economy?]

स्वास्थ्य मंत्रालय में उपमंत्री (डा० डी० एस० राजू) : (क) और (ख) जी नहीं, इन दो सगठनों के कार्यों में कोई ओवरलैपिंग नहीं है, क्योंकि वे परस्पर निकट सहयोग

† [] English translation.

से काम करते हैं और प्रत्येक के कार्य भली प्रकार निर्दिष्ट हैं।

[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU): (a) and (b). No, Sir, there is no overlapping in the functions of these two Organisations as they work in close collaboration and the functions of each are well defined]

DR. D. S. RAJU: The Town and Country

श्री भगवत नारायण भार्गव : क्या माननीय मंत्री महोदय कृपा कर के बतायेंगे कि इन दोनों संस्थाओं के अलग अलग क्या क्या कर्तव्य हैं ?

Planning Organisation was originally organised to prepare master plans for the whole of Delhi as well as for the zonal regions whereas the Delhi Development Authority is concerned with plans for the subdivisions and other smaller sectors for development schemes.

DR. D. S. RAJU: We have got the report of the Estimates Committee and their

श्री भगवत नारायण भार्गव : क्या यह सही है कि इस्टीमेट्स कमेटी ने इस बात की कई बार आलोचना की है कि और गवर्नमेंट ने जो उत्तर दिया उसको भी उन्होंने स्वीकार नहीं किया है तो क्या गवर्नमेंट इस्टीमेट्स कमेटी के विचारों के ऊपर कोई कार्यवाही करने वाली है ?

recommendations, and they are under consideration, Sir.

SHRI C. D. PANDE: In view of the fact that the functions of these two authorities are nearly the same and they overlap also, will Government consider merging them into one so that economy may be effected thereby?

DR. D. S. RAJU: The Town and Country Planning Organisation is now concerned more and more with

all-India planning, and the Delhi Development Authority is concerned with Delhi and its neighbouring areas.

SHRI SANTOKH SINGH: May I know, Sir, as has been pointed out by the hon. Minister that there is cooperation between the two authorities, it is because of this co-operation, Sir, that it takes about one year now to pass a lay-out plan in Delhi?

DR. D. S. RAJU: NO, Sir, it is not due to non-co-operation; they are cooperating.

SHRI I. K. GUJRAL: The Delhi Development Authority has recently published zonal plans for redevelopment of various parts of Delhi, and objections against those zonal plans are being heard, particularly about the change of land use. Has the Government made any provision for hearing of appeals against the decisions of the D.D.A., if the land use objections are not agreed to by the D.D.A.?

DR. D. S. RAJU: Sir, the normal procedures are there and the objections have been listened to by the High Courts.

*37. [Withdrawn.]

INFECTIOUS DISEASES HOSPITAL, DELHI

*38. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to refer to the answer given to Urstar-red Question No. 201 in the Rajya Sabha on the 26th February, 1964 and state the result of the joint enquiry conducted by the Director General of Health Services and the Commissioner and Health Officer, Delhi Municipal Corporation on the complaint from the Prime Minister's Secretariat regarding the mismanagement, insanitation and lack of proper attention to the patients in respect of the Infectious Diseases Hospital at Kingsway Camp, Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU) : The joint enquiry conducted

by the Director General of Health Services and Commissioner and Health Officer, Delhi Municipal Corporation revealed that while some of the complaints made in regard to sanitation and state of repairs of the building were correct, other allegations regarding misbehaviour on the part of the hospital staff and inadequate treatment given to patients were not correct.

SHRI M. P. BHARGAVA: May I know, Sir, what steps are being taken by the authorities to improve sanitation and remove mismanagement in the hospitals?

DR. D. S. RAJU: Sir, several steps have been taken to improve the facilities and the services in the hospitals. More doctors have been appointed, more Sisters, and more sweepers also lately—after these complaints had been received. Also repairs to the floors and roofs of the buildings have been completed, and the condition overall is satisfactory now.

SHRI M. P. BHARGAVA: May I know, Sir, whether the Hospital has been able to get rid of the rats, mosquitoes and bugs which used to trouble the patients at night and even during day-time?

DR. D. S. RAJU: This is also satisfactory now; conditions have improved.

CANADIAN PRIVATE INVESTMENT

*39. SHRI M. C. SHAH: Will the Minister of FINANCE be pleased to state:

(a) what was the amount of the Canadian private investment in India during the last three years;

(b) whether the Vancouver Board of Trade Mission visited India recently;

(c) whether any ways and means to increase the Canadian private investment in India were discussed with the Mission; and